

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 111
137/241- 242/PB/2020

IN THE MATTER OF:

Sujita Datta Bhaumik
Vs
Team 1 Consulting Pvt Ltd. & Ors.

... Applicant / Petitioner
... Respondent

Under Section 241-242.

Order delivered on 10.12.2020.

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

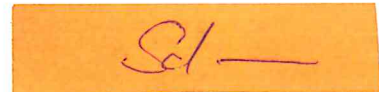
SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

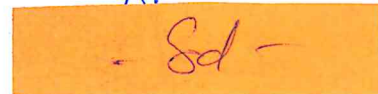
For the Applicant : Mr. Ashish Chauhan, Adv.

ORDER

None present. List the matter for hearing on 28.01.2021.



(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT



(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

10.12.2020
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